

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

BULLETIN PART-II

(General information relating to Legislative and other matters)
Tuesday, April 06, 1999/Chaitra 16, 1921 (Saka)

No. 31

DETENTION AND RELEASE OF MEMBERS

The following information addressed to Hon'ble Speaker, Delhi Vidhan Sabha was received from Addl. Dy. Commissioner of Police, New Delhi District, New Delhi on 06.04.1999 :-

"I have the honour to inform you that Smt. Fajdar Babar, Shri Deep Chand Bandhu, Shri Rama Kant Goswami, Shri P.C. Kaushik, Shri Moti Lal Bokolia, Shri Raj Kumar Chauhan, Shri Rajesh Jain, Shri Naseeb Singh, Shri Mangat Ram Singhal, Shri Surender Kumar, Shri Tarvinder Singh Marwah, Shri Veer Singh, Shri Kanwal Singh, Shri Radhey Shyam Khanna, Shri Mahender Singh Bhattewala, Smt. Kiran Choudhry, Smt. Kiran Walia, Shri Mala Ram Gangwal, Shri Mahender Yadav, Shri Tek Chand, Shri Mukesh Sharma, Shri Shadi Ram and Shri Ramesh Kumar, Hon'ble Members of Legislative Assembly, Delhi alongwith their other supporters were detained under Section 65 of Delhi Police Act, 1978 for disobeying the lawful directions of police at First Barricade in front of Police Station Parliament Street on Sansad Marg at 11.25 A.M. on 28.03.1999.

They were released alongwith their supporters at 11.30 A.M. from the First Barricade in front of Police Station Parliament Street on Sansad Marg, the same day i.e. 28.03.1999."

S.K. SHARMA
SECRETARY

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

BULLETIN PART-II

(General information relating to Legislative and other matters)
Tuesday, April 06, 1999/Chaitra 16, 1921 (Saka)

No. 31

DETENTION AND RELEASE OF MEMBERS

The following information addressed to Hon'ble Speaker, Delhi Vidhan Sabha was received from Addl. Dy. Commissioner of Police, New Delhi District, New Delhi on 06.04.1999 :-

"I have the honour to inform you that Smt. Fajdar Babar, Shri Deep Chand Bandhu, Shri Rama Kant Goswami, Shri P.C. Kaushik, Shri Moti Lal Bokolia, Shri Raj Kumar Chauhan, Shri Rajesh Jain, Shri Naseeb Singh, Shri Mangat Ram Singhal, Shri Surender Kumar, Shri Tarvinder Singh Marwah, Shri Veer Singh, Shri Kanwal Singh, Shri Radhey Shyam Khanna, Shri Mahender Singh Bhattewala, Smt. Kiran Choudhry, Smt. Kiran Walia, Shri Mala Ram Gangwal, Shri Mahender Yadav, Shri Tek Chand, Shri Mukesh Sharma, Shri Shadi Ram and Shri Ramesh Kumar, Hon'ble Members of Legislative Assembly, Delhi alongwith their other supporters were detained under Section 65 of Delhi Police Act, 1978 for disobeying the lawful directions of police at First Barricade in front of Police Station Parliament Street on Sansad Marg at 11.25 A.M. on 28.03.1999.

They were released alongwith their supporters at 11.30 A.M. from the First Barricade in front of Police Station Parliament Street on Sansad Marg, the same day i.e. 28.03.1999."

S.K. SHARMA
SECRETARY